## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/657/(IB)/2017 NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM Preetin- S. Lasu Coursel for Petitiones for Rajagopal & Raghunahan Advocalis COUNSEL FORRESPONDENT

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner submitted the preliminary arguments. Application is admitted for hearing. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged with the direction to file reply before next date of hearing; by giving copy to the other side. Matter is posted for further arguments. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

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